

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:5502
ANSWERED ON:29.04.2013
FACILITIES TO SOLDIERS
Jaiswal Shri Gorakh Prasad ;Singh Shri Ijyaraj

Will the Minister of DEFENCE be pleased to state:

- (a) whether the jawans of the Army are receiving facilities as per the rules;
- (b) if so, whether there is any monitoring mechanism in place for this purpose and that complaints have been received in this regard;
- (c) if so, the details thereof; and
- (d) the number of officers found guilty for not making these facilities available on time and the details of the action taken against them?

Answer

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

(a) to (d): All soldiers in the Army are getting facilities as per their entitlement. These facilities are provided to soldiers by their respective Commands and these are monitored by chain of command as well as Head Quarters. Complaints, whenever, received are investigated for suitable corrective measures including administrative / disciplinary action against erring personnel by the concerned Commands.